

Seventeenth Lok Sabha

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Title: Regarding alleged molestation of girls students in Uttar Pradesh.

SHRI KODIKUNNIL SURESH (MAVELIKKARA): Mr. Speaker, Sir, actually, I have given a notice for Adjournment Motion on this matter but now you have converted it into a matter of public importance to be raised in the 'Zero Hour'.

Sir, today all the media have reported a very shocking news of the barbaric incident of an alleged molestation of students in Muzaffarnagar, Uttar Pradesh.

माननीय अध्यक्ष : मीडिया रिपोर्ट की चर्चा यहाँ नहीं करते हैं । आप वरिष्ठ सदस्य हैं । नो ।

SHRI KODIKUNNIL SURESH: Sir, I am just pointing this out.

Sir, the barbaric incident of an alleged molestation of 17 students, who were taken from their homes on the pretext of a CBSE practical exam, and the subsequent registration of FIR against the managers of two schools in UP's Muzaffarnagar is yet another example of lawlessness and precarious safety of women and children in Uttar Pradesh where both the police and the Government are acting in connivance with the criminals and wrong doers.

It is disturbing to note that while stringent provisions for registering cases of POCSO are in place, even after a fortnight, the accused are yet to be arrested and thereby they have been given ample opportunity to abscond and destroy the evidence in the process.

Hon. Speaker, Sir, the fact that the girls were allegedly fed food laced with sedatives and molested on the night of 17th November speaks volumes about an elaborate conspiracy with more perpetrators involved and a plot that is more hideous than its *prima facie* appearance. ...
(Interruptions)

Hon. Speaker, Sir, I would like to request, through you, that the Government should discuss this matter and take action to seek a report from the Governor of Uttar Pradesh and revoke the licence of schools that are a part of this crime and also a judicial investigation is instituted.